

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-01- JK (LD) of 2024
DATED:- 01 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

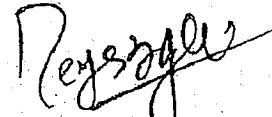
Secretary to Government

Dated:- 01- 01 - 2024

No:-LAW-OIC/1/2024

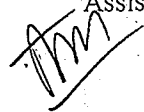
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 01-JK(LD) of 2023 dated 01.01.2024

Sr. No.	Case Type/Case Number/Case year	Petitioner Name Versus Respondent Name	OIC
1	WP(C) No. 1526/2021	Parveen Kumar V/s U.O.I and Ors	Imran Rashid Kataria, AC (Revenue)
2	WP(C) No. 2997/2023	Roshan Lal V/s U.T & Ors.	Raju Samyal, Tehsildar Nowshera
3	WP(C) No. 1075/2022	Sham Sunder & Ors V/s J&K Special Tribunal & Ors	Imran Rashid Kataria, AC (Revenue)
4	WP(C) No. 3128/2023	Mir Hussain & Ors V/s U.T & Ors	Imran Rashid Kataria, AC (Revenue)
5	RFA No. 51/2023	Uma Rani V/s Collector Land Acquisition & Others	Saleem Ahmed, AC (Defence)
6	WP(C) No. 3090/2023	Pankaj Kumar & Ors V/s Union of Inida & Ors.	Saleem Ahmed, AC (Defence)
7	HCP No. 74/2023	Mohd Shabir V/s U.T & Others	Vikas Kundal, IAS, DM Rajouri
8	WP(C) No. 3047/2023	Ashok Kumar V/s U.T & Ors.	Saleem Ahmed, AC (Defence)
9	WP(C) No. 3048/2023	Vijay Kumar V/s U.T & Ors.	Saleem Ahmed, AC (Defence)
10	WP(C) No. 3089/2023	Kamla Rani & Ors V/s Union of Inida & Ors.	Kapil Kant Khajuria, Tehsildar Sunderbani
11	CCP(D) No. 50/2023	Mohd Sadeeq V/s Shalindar Kumar & Ors	Imran Rashid Kataria, AC (Revenue)
12	WP(C) No. 3137/2023	Neetu Bali V/s U.T & Ors.	Shiv Kumar Tehsildar Kalakote
13	WP(C) No. 2683/2023	Abdul Qayoom V/s Additional Deputy Commissioner, Rajouri & Ors	Rajeev Kumar Khajuria, ADC HQ. Rajouri
14	CM(M) No. 244/2023	Mansa Ram V/s Tilak Raj & Ors	Vinod Kumar Behnal, ADC Sunderbani
15	WP(C) No. 3206/2023	Sewa Singh V/s U.T & Ors.	Viveke Chander, Tehsildar Qiladarhal

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